

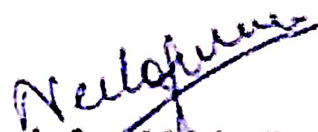
Ball Matters No.: 1020/2020
State Vs Inder Prakash & Anr
FIR No. :368/2019
PS: Sarai Rohilla
U/S: 498A, 406, 34 IPC

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Ravinder S Garia and Mr. Shashank Singh, learned counsel for applicant through VC.
Mr. Ravinder Saini, learned counsel for complainant through VC.

At request, put up for 12/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020

**Ball Matters No.: 1319/2020
State Vs VARUN AGGARWAL
FIR No. :220/2020
PS: PRASAD NAGAR
U/S: 498A, 406, 34 IPC**

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Manish Gupta, learned counsel for applicant through VC.
Mr. Ravinder Saini, learned counsel for complainant Mamta through VC.**

Reply filed. Copy supplied through electronic mode.

At request, put up for 09/10/2020.


(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Ball Matters No.: 1153/2020
State Vs Sanjeev Kumar Sharma
FIR No. :199/2020
PS: Kamla Market
U/S: 498A, 34 IPC

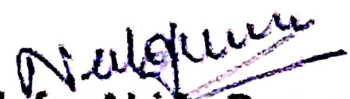
05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Margesh Pokhriyal, learned counsel for applicant through VC.
IO Ajab Singh through VC.

Applicant has stated that the matter has been settled.

At request, put up for further proceedings / arguments for 13/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1154/2020
State Vs Sunil Kumar Sharma
FIR No. :199/2020
PS: Kamla Market
U/S: 498A, 34 IPC


05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.

Present: Mr Pawan Kumar, Ld Addl. PP for the State through VC.
Mr. Margesh Pokhriyal, learned counsel for applicant through VC.
IO Ajab Singh through VC.

Applicant has stated that the matter has been settled.

At request, put up for further proceedings / arguments for 13/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020

Ball Matters No.: 1155/2020
State Vs Seema Sharma
FIR No. :199/2020
PS: Kamla Market
U/S: 498A, 34 IPC

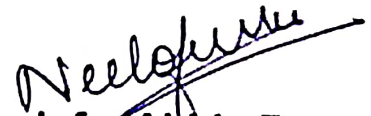
05/10/2020

**Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.**

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Margesh Pokhriyal, learned counsel for applicant through VC.
IO Ajab Singh through VC.**

Applicant has stated that the matter has been settled.

At request, put up for further proceedings / arguments for 13/10/2020.



(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1156/2020
State Vs Ratan Chand Sharma
FIR No. :199/2020
PS: Kamla Market
U/S: 498A, 34 IPC


05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Margesh Pokhriyal, learned counsel for applicant through VC.
IO Ajab Singh through VC.

Applicant has stated that the matter has been settled.

At request, put up for further proceedings / arguments for 13/10/2020.

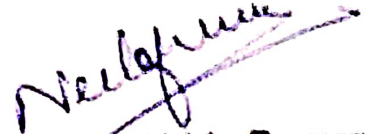

(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020

Ball Matters No.: 1230/2020
State Vs Satyam Shivam @ Shivam Kumar
FIR No. :291/2020
PS: Sarai Rohilla
U/S: 394, 397, 34 IPC

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.
Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Anuj Kumar Garg, learned counsel for applicant through VC.

At request, put up for 12/10/2020.



(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020

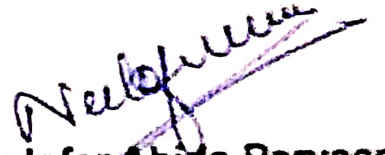
**Bail Matters No.: 1345/2020
State Vs Nitesh Phore
FIR No. :30/2020
PS:Rajinder Nagar
U/S: 452, 307, 34, IPC & 25 Arms Act**

05/10/2020

**Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.**

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Lalit Yadav, learned counsel for applicant through VC.**

At request, put up for 09/10/2020.



(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1362/2020
State Vs Gopesh
FIR No. :137/2020
PS:Rajinder Nagar
U/S:452, 392, 34 IPC

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-

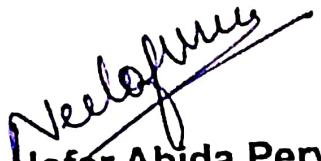
04(Central)/Delhi is on first half day leave.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Rishikant Mishra, learned counsel for applicant through VC.

At request, put up for 13/10/2020.


(Neelofer Abida Perveen)


First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1391/2020
State Vs Arun Kumar
FIR No. :253/2019
PS: Prasad Nagar
U/S: 406, 34 IPC

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
4(Central)/Delhi is on first half day leave.
Present. Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Ms. Yashika Arora, learned counsel for applicant through VC.

At request, put up for orders for 06/10/2020.


(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1393/2020
State Vs Nikul Raju Tamanche
FIR No. :246/2020
PS: Sarai Rohilla

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-

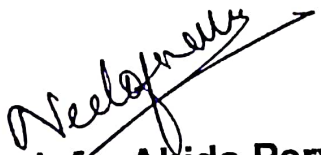
04(Central)/Delhi is on first half day leave.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Ms. Deepali, learned counsel for applicant through VC.

At request, put up for orders for 06/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020

**Bail Matters No.: 1403/2020
State Vs Shiva
FIR No. :262/2020
PS: Lahori Gate
U/S: 25, 54, 59 Arms Act**

05/10/2020

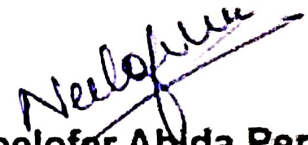
Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-

04(Central)/Delhi is on first half day leave.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. P.K. Garg, learned counsel for applicant through VC.**

Reply filed. Copy supplied.

At request, put up for arguments on 08/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020**

Ball Matters No.: 1404/2020
State Vs Harosh @ Kala
FIR No. :262/2020
PS: Sarai Rohilla
U/S: 356, 379 IPC

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. P.K. Garg, learned counsel for applicant through VC.

Reply filed. Copy supplied.

At request, put up for arguments on 08/10/2020.


(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Ball Matters No.: 1405/2020
State Vs Shiva
FIR No. :64/2020
PS: Lahori Gate
U/S: 356, 397, 411, 34 IPC

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-

04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. P.K. Garg, learned counsel for applicant through VC.

Reply filed. Copy supplied.

At request, put up for arguments on 08/10/2020.

Neelofer

(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1406/2020
State Vs Pawan Grover
FIR No. : 214/2020
PS: Rajinder Nagar

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-

04(Central)/Delhi is on first half day leave.

Present

Mr. Pawan Kumar, Ld Addl PP for the State through VC.

Mr. Sunil Tiwari, learned counsel for applicant through VC.

Reply not filed by the IO. Issue notice to IO to file reply by the next date

of hearing.

Put up for 07/10/2020.

Neelofer

(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

**Bail Matters No.: 1407/2020
State Vs Mohd. Naushad
FIR No. :11/2020
PS: Railway Main Delhi**

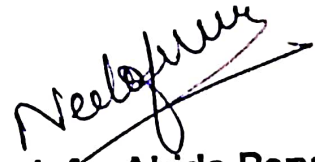
05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Saifai Ahmed, learned counsel for the applicant through VC.**

Reply not filed by the IO. Issue notice to IO to file reply by the next date of hearing.

Put up for 08/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020**

**Ball Matters No.: 1408/2020
Stato Vs Lalit @ Aniket
FIR No. :12296/2020
PS:Rajindor Place**

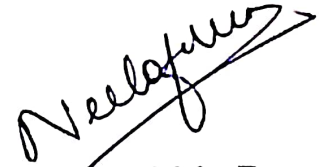
05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Parmod Kumar, learned counsel for the applicant through VC.**

Reply not filed by the IO. Issue notice to IO to file reply by the next date of hearing.

Put up for 07/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020**

**Bail Matters No.: 1409/2020
State Vs Kishan @ Kalu
FIR No. :214/2020
PS:Karol Bagh**


05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pradeep Dabas, learned counsel for applicant through VC.**

Reply not filed by the IO. Issue notice to IO to file reply by the next date of hearing.

Put up for 07/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020**

Bail Matters No.: 1410/2020
State Vs Sunil
FIR No. :436/2018
PS: Karol Bagh

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. K.Z.Khan and Mr. Deepak Kumar, learned counsel for applicant through VC.

Reply not filed by the IO. Issue notice to IO to file reply by the next date of hearing.

Put up for 12/10/2020.



(Neelofar Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

Bail Matters No.: 1411/2020
State Vs Mujeebudin
FIR No. : 172/2020
PS:Kamla Market

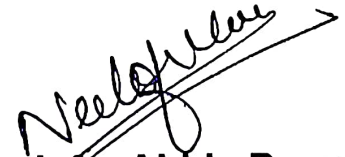
05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-
04(Central)/Delhi is on first half day leave.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Hakim Khan, learned counsel for applicant through VC.

Reply filed. Copy supplied.

At request, put up for arguments on 09/10/2020.



(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/05.10.2020

**Ball Matters No.:1412/2020
State Vs Sadiqeen
FIR No. :210/2020
PS:Sarai Rohilla**

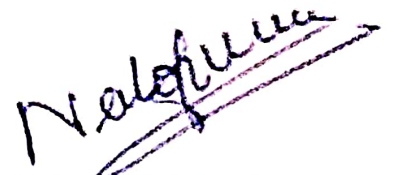
05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. S.P. Sharma, learned counsel for applicant through VC.**

Reply filed. Copy supplied.

At request, put up for 06/10/2020.



**(Neelofar Abida Perveen)
First link-Special Judge, NDPS/DELHI/05.10.2020**